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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.10.2018.

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**,  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/B B/ 2018	For admission	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

*R. P. Rao*  
*8090060006*

*R. P. Rao*

RESPONDENT/s :

**ORDER**

Heard the learned counsel for the Petitioner. Notice not yet served on the Corporate Debtor. Post the case on 29.11.2018.

*Dr. Ashok Kumar Mishra*  
Member(T)

Prema Murray – Steno

*Shri Rajeswara Rao Vittanala*  
Member (J)